

केबिनेट में हुआ था। जल्दबाजी करना गवर्नमेंट के लिए ठीक नहीं है। सोमवार को या ज्यादा से ज्यादा मंगलवार को गवर्नमेंट का जो वक्तव्य है, वह आपको सुना दिया जाएगा।

About the international situation, of course, we are going to find time for a discussion on that. The Business Advisory Committee has already allotted time for it.

**Mr. Speaker:** Shri S. M. Banerjee wanted to know about the Report of the Monopolies Commission. He is again and again raising that point.

**Shri Satya Narayan Sinha:** Why are my hon. friends so impatient? I am coming to his point also. I have noted down all the points as far as possible.

As regards the report of the Monopolies Commission, the Business Advisory Committee which recommends motions to be taken up, unfortunately, has not recommended it to us so far....

**Shri S. M. Banerjee:** Why should that not be done?

**Shri Satya Narayan Sinha:** About gold control, opinions have been expressed from all sides of the House, and if I may be permitted, I also join my feeble voice to what my hon. friends have said. If I should disclose my own personal feelings on the matter, I would say that I share the feelings of all the Members, and I am going to request the Finance Minister to make an announcement as soon as possible.

**Shri S. M. Banerjee:** Today. He is replying to the debate today.

13.26 hrs.

#### BUSINESS ADVISORY COMMITTEE FORTY-NINTH REPORT

**The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao):** I beg to move.

"That this House agrees with the Forty-ninth Report of the Business Advisory Committee presented to the House on the 18th August, 1966."

**Mr. Speaker:** The question is:

"That this House agrees with the Forty-ninth Report of the Business Advisory Committee presented to the House on the 18th August, 1966."

*The motion was adopted.*

13.27 hrs.

#### PUNJAB STATE LEGISLATURE (DELEGATION OF POWERS) BILL\*

**The Minister of Home Affairs (Shri Nanda):** I beg to move for leave to introduce a Bill to confer on the President the power of the Legislature of the State of Punjab to make laws.

**Mr. Speaker:** Motion moved:

"That leave be granted to introduce a Bill to confer on the President the power of the Legislature of the State of Punjab to make laws."

डा० राम मनोहर लोहिया (फर्रुखाबाद): इस अनुमति का मैं विरोध करना चाहता हूँ। आज सुबह मुझे एक ऐसी खबर मिली है जिसको सुनकर कोई भी आजादी और कानून पसन्द आदमी बिल्कुल सिहर उठेगा। पंजाब के कई जिलों में और खास कर रोहतक से मुझे खबर मिली है कि दुकानदार ज्यादा तर छोटे या मध्यम दर्जे के गिरफ्तार किये जाते हैं, उनके जलूस निकाले जाते हैं, कोई कोई जेलों से निकाले जाते हैं और उनके मुंह पर काला लगवाया जाता है जनता से और फिर उनको फिराया जाता है। मैं कहना चाहता हूँ कि गिरफ्तार किए हुए आदमियों के साथ कानून का बरताव होना